

**THE WOOLLEN TEXTILES PRODUCTION
AND DISTRIBUTION (CONTROL) ORDER,
1960**

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA) : Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.O. No. 2643, dated the 29th October, 1960, publishing the Woollen Textiles Production and Distribution (Control) Order, 1960. [Placed in Library. See No. LT-2441/60.]

**NOTIFICATION UNDER THE INDUSTRIES
(DEVELOPMENT AND REGULATION) ACT,
1951**

SHRI SATISH CHANDRA: Sir, I also beg to lay on the Table a copy of the Ministry of Commerce and Industry Notification S.O. No. 2181, dated the 2nd September, 1960, issued under section 15 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-2400/60.]

THE TEA (AMENDMENT) RULES, 1960

SHRI SATISH CHANDRA: Sir, I also beg to lay on the Table, under sub-section (3) of section 49 of the Tea Act, 1953, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 1293, dated the 27th October, 1960, publishing the Tea (Amendment) Rules, 1960. [Placed in Library. See No. LT-2442/60.]

**AMENDMENTS IN THE NATIONAL SHIPPING
BOARD RULES**

SHRI AHMED MOHIUDDIN: Sir, on behalf of Shri Raj Bahadur I beg to lay on the Table under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy each of the following Notifications of the Ministry of Transport and Communications (Department of Transport):—

(i) Notification G.S.R. No. 1111, dated the 16th September, 1960, publishing the National Shipping Board (Amendment) Rules, 1960.

(ii) Notification G.S.R. No. 1242, dated the 17th October, 1960, publishing the National Shipping Board (Second Amendment) Rules, 1960.

[Placed in Library. See No. LT-2401/60 for (i) and (ii).]

**ANNUAL REPORT (1959-60) OF THE
HINDUSTAN ANTIBIOTICS LTD, PIMPRI AND
RELATED PAPERS**

SHRI MANUBHAI SHAH: Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy each of the following papers:—

(i) Sixth Annual Report of the Hindustan Antibiotics Limited, Pimpri for the year 1959-60, together with the Auditor's Report and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1959-60.

[Placed in Library. See No. LT-2452/60 for (i) and (ii).]

**ANNUAL REPORT (1958-59) OF THE
PRAGA TOOLS CORPORATION LTD.,
HYDERABAD AND RELATED PAPERS**

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table, under subsection (1) of section 639 of the Companies Act, 1956, a copy each of the following papers:—

(i) Fifteenth Annual Report and Accounts of the Praga Tools Corporation Limited, Hyderabad, for the year ended 30th June, 1959, together with the Auditors' Report and comments of the Comptroller and Auditor-General of India thereon.

(ii) Review by the Government on the working of the Praga Tools Corporation Limited, Hyderabad, for the year ended 30th June 1959.

[Placed in Library. See No. LT-2467/60 for (i) and (ii).]